



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/3140/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 14th June, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2019/144 dtd. 13.06.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2(two) days on 14.06.2019 and 15.06.2019, has been granted/rejected.

The Counsellor, Family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/3141/A, dated 14.06.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


14/6/19
JT. REGISTRAR (VIGILANCE)

